

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

STARRED QUESTION NO:13  
ANSWERED ON:13.02.2009  
SMALL HYDRO POWER PROJECTS  
Rijju Shri Kiren;Tripathy Shri Braja Kishore

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) the details of the on-going Small Hydro Power (SHP) Projects in the country, State-wise;
- (b) the present policy governing participation of private sector in SHP projects;
- (c) the total funds provided to each State for the purpose during the last three years;
- (d) the number of SHP projects completed with the participation of private sector during the Tenth and Eleventh Five Year Plans, State-wise; and
- (e) the assessment of the Government on the impact of the policy in this behalf thus far?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY(SHRI VILAS MUTTEMWAR)

(a),(b),(c),(d)&(e): A Statement is laid on the table of the house.

STATEMENT referred to in reply to parts (a) to (e) of the Lok Sabha Starred Question No.13 for 13.02.2009 regarding Small Hydro Power Projects by Shri Braja Kishore Tripathy and Shri Kiren Rijju

(a) 651 small hydro power (SHP) projects (up to 25 MW plant capacity) with an aggregate capacity of 2344 MW have been set up in the country and 210 SHP projects aggregating to 573 MW are under implementation as on 31.01.2009.State-wise details are given in Table-I.

(b) Policy for Small Hydro Power and private sector participation therein,is governed by the Electricity Act 2003,the National Electricity Policy 2005 and the Tariff Policy 2006.Further, 23 State Governments have announced policy for private sector participation for the development of SHP projects.The State Electricity Regulatory Commissions (SERCs) are deciding tariff in their respective States.

(c) During the last three years (2005-06, 2006-07 and 2007-08),a sum of Rs.149.42 crore have been spent by the Ministry of New and Renewable Energy for the development of small hydro including Central Financial Assistance/ subsidy to the State Governments and private sector.State-wise details are given in Table-II.

(d) Out of the 167 SHP projects of 842.98 MW set up by the private sector,97 projects aggregating to 607.63 MW have been set up during the 10th and 11th Plan Period (up to 31.01.2009).The State- wise details are given in Table-III.

(e) The policies announced by the State Government are by and large quite conducive for SHP development and the response of private sector has been quite good.However,the procedures of allotment of sites and other statutory clearances including environment take some time in the State Governments.The Ministry has been pursuing the States to expedite the process of allotment of sites and simplify procedure for obtaining statutory clearances.